STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE THIRD QUARTER ENDING, 2025.

SI. No.	Name of the Court	Opening Balance as on 01/07/2025	Institution from 01/07/2025 to 30/09/2025	Disposal from 01/07/2025 to 30/09/2025	Pendency at the end of September, 2025
1.	HIGH COURT OF SIKKIM	01		01	

COURT OF SIRKIM

Joint Registrar-cum-Reader High Court of Sikkim Gangtok